

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)
IN THE MATTER OF PACL LTD.
REVISED CAUSE LIST FOR 27/08/2019 (TUESDAY)**

S.No.	File No.	Case Particulars	Purpose
1	668	Shri Laxman Singh & six others	Arguments
2	669	Shri Vinod Kumar & two others	Arguments
3	670 (For review of order dated 22-05-2019, File Nos. 642 & 655)	Rakesh Pant and Sunita Kala	Arguments
4	673	Shri Rajendra Vyas and Ashesh Calla	Arguments

As per attached Row